

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 643/(MAH)/2017

CORAM:

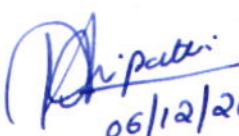
Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: KEI Industries Ltd.  
V/s.  
Extreme Automation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME                 | DESIGNATION  | SIGNATURE   |
|--------|----------------------|--|---|
| 23.    | Ankit R.<br>Tripathi | i/b Ramgopal S.<br>Tripathi<br>Adv for Operational<br>Creditor | <br>06/12/2017. |

**ORDER**

**C.P. No. 643/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the IRP is present.
2. For want of time adjourned to **22.12.2017**.

**Sd/-**

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

06.12.2017  
Aah

**Sd/-**

**M.K. SHRAWAT**  
Member (Judicial)